OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (S-W), DWARKA COURTS: NEW DELHI

ORDER

In pursuance to the directions contained in letter No. 6589/EoDB/DHC/272/2023 dated 29.03.2023 of Hon'ble High Court of Delhi, New Delhi, a committee for engagement of Law Researchers for District Judges (Commercial Courts) in South West District, Dwarka Court is hereby constituted with immediate effect:-

SI. No.	COMMITTEE	NAME OF THE JUDICIAL OFFICERS	DESIGNATED AS
1	Engagement of Law	Sh. Manoj Jain, Principal District & Sessions Judge (S-W), Dwarka	Chairperson
		11/0//0160	Member
		Sh. Pankaj Gupta, District Judge (Commercial Court)-01	Member

All correspondence with the Hon'ble High Court of Delhi shall be done through the undersigned.

(MANOJ JAIN)

Principal District & Sessions Judge(S-W)
Dwarka Courts, New Delhi.

No.7688-7702 Committees/PD &SJ Sectt./DWK/2023 Dated: 01.04.2023

Copy forwarded for information to:-

- 1. The Registrar General, High Court of Delhi, New Delhi. (Through E-Mail)
- The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi. (Through E-Mail)
- 3. The Principal Judge, Family Courts (HQ), Dwarka, New Delhi.
- 4. Ld. Judicial Officers concerned.
- 5. The Sr. Account Officer, Dwarka Courts, New Delhi.
- 6. The Branch Incharge, General & Judicial Branch, Dwarka Courts, New Delhi.
- 7. The Principal District & Sessions Judge's Secretariat, Dwarka Courts, New Delhi.
- 8. The Office of CMM, Dwarka Courts, New Delhi.
- 9. The Care Taking Branch, Dwarka Courts, New Delhi.
- 10. The Website Committee, Tis Hazari Courts, Delhi (with request to upload this order on the official website)
- 11. The Computer Branch, Dwarka Courts (for uploading this order on the official website of Dwarka Courts).
- 12. The In-charge R & I Branch (for uploading on Layers)

Principal District & Sessions Judge (S-W)

Dwarka Courts, New Delhi